

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **13.07.2026** (MONDAY)

CHENNAI BENCH (**HYBRID MODE**)

10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

Defective Case

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 251/2026 For Stay IA No. 696/2026 (With Defects)	Subhendu Mohanty, The Assistant Commissioner Vs Sanjay Gupta, Liquidator of Lanco Babandh Power Ltd.	Mr. Sai Srujan Tayi	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT) (CH) (Ins) No. 455/2025 For Exemption IA No. 1301/2025	The Royal Castle Owners Welfare Association (TRCOWA) Vs TruPro Insolvency Services LLP, RP, Amar Prakaash Developers Pvt Ltd & 11 Ors. WITH	Mr. Kishore Balasubramaniam	Mr. R Sivaraman R1
3.	Comp App (AT) (CH) (Ins) No. 471/2025 For Exemption IA No. 1339/2025	The Temple Waves All Block Flat Owners Welfare Association & 2 Ors Vs TruPro Insolvency Services LLP, RP of Amar Prakaash Developers Pvt Ltd & 11 Ors.	Mr. Kishore Balasubramaniam	Mr. R Sivaraman R1
4.	IA No. 777/2026 (To Implead) in Comp App (AT) (CH) (Ins) No. 642/2025 For Stay IA No. 1784/2025	Vijay R Vakharia Vs Ramakrishnan Sadasivan, RP of Lokaa Developer Pvt Ltd	Mr.S Sathiyarayanan	Mr. Ravi Rajagopalan
5.	Comp App (AT) (CH) (Ins) No. 218/2025	Rajeswari Ramesh Kumar Vs Hevea Furniture and Interiors Pvt Ltd	Mr. TKM Sai Krishnan	Mr. K Bijai Sundar

6.	Comp App (AT) (CH) (Ins) No. 273/2026 For Stay IA No. 773 & 774/2026	Harichandran S Suspended Director of Thief Hotels and Resorts Pvt Ltd Vs Thief Hotels & Resorts Pvt Ltd, Rep by its IRP S Kangayan & Anr.	Mr. D Ganesh Raj	Mr. Sandeep Kumar Ambalavanan For Caveator
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For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7.	Comp App (AT) (CH) No. 61/2021 For Stay IA No. 698/2021 For Exemption IA No. 700/2021 For Directions IA No. 86 & 808/2023 For Additional docs. IA No. 809/2023	DRS Logistics Pvt Ltd & 4 Ors Vs Anjani Kumar Agarwal & 10 Ors WITH	Mr. TK Bhaskar	Mr. CV Shailandhran R1- R6 Mr. Kushagra Pandit R7 R8 R10 R11
8.	Comp App (AT) (CH) No. 1/2022 For Direction IA No. 192/2022	Anjani Kumar Agarwal & 5 Ors. Vs DRS Logistics Pvt Ltd & 10 Ors	Mr. CV Shailandhran	Ms. Kriti Mewar R1 R2 R7 & R11 Mr. TK Bhaskar R3 Mr. Kushagra Pandit R4 R5 R8 R10
9.	Comp App (AT) (CH) (Ins) No. 131/2023	Canara Bank Vs Nitin Vishwanath Panchal, RP of Galada Power and Telecommunication Ltd & 7 Ors	Mr. ML Ganesh	Mr. Ravi Rajagopalan R1 Mr. Bhagavath Krishnan R6 R7
10.	Comp App (AT) (CH) (Ins) No. 468/2024 For Stay IA No. 1276/2024	CA Mahalingam Suresh Kumar, RP of Real Value Promoters Pvt Ltd Vs Ramaswamy Damodaran & 3 Ors	Mr. AG Sathyanarayana	Mr. Suhrith Parthasarathy R4
11.	Comp App (AT) (CH) No. 12/2025	VC Velayudhan Nair Vs Mannam Centenary Textiles Ltd & 6 Ors	Ms. Preeti Mohan	Mr. S Eshwar R1-R3
12.	Comp App (AT) (CH) No. 28/2025 For Stay IA No. 453/2025	M Sai Sudhakar Vs MSR Housing & Resorts Pvt Ltd & 5 Ors	Mr. Ujjwal Jain	Mr. Avinash Amarnath R1-R5
13.	Comp App (AT) (CH) (Ins) No. 102/2025 To Adv. Hg. IA No. 592/2026	IDBI Bank Ltd & 5 Ors Vs S Hari Karthik Liquidator, The Jeypore Sugar Company Ltd	Mr. Varun Srinivasan	

14.	Comp App (AT) (CH) (Ins) No. 308/2025 For Stay IA No. 911/2025	The Telangana Housing Board Vs Birendra Kumar Agrawal, RP, Manjeera Constructions Ltd & Anr. WITH	Mr. PVL Bhanu Prakash	Mr. VVSN Raju R1 Mr. Aishvary Vikram R2
15.	Comp App (AT) (CH) (Ins) No. 310/2025 For Stay IA No. 916/2025	The Telangana Housing Board Vs Birendra Kumar Agrawal, RP, Manjeera Retail Holdings Pvt Ltd & Anr.	Mr. PVL Bhanu Prakash	Mr. VVSN Raju R1 Mr. Pradeep Joy R2
16.	Comp App (AT) (CH) (Ins) No. 477/2025 For Exemption IA No. 1357 & 1358/2025 For Stay IA No. 1359/2025	Reji Abraham Suspended Managing Director of Aban Offshore Ltd Vs Punjab National Bank & Anr	Mr. Sumesh Dhawan	Mr. ML Ganesh R1
17.	Comp App (AT) (CH) (Ins) No. 496/2025	Regional Provident Fund Commissioner-II Vs C. Ramasubramaniam Liquidator of Fast and Safe Transport Pvt Ltd	Mrs. Revathi Manivannan	
18.	Comp App (AT) (CH) (Ins) No. 661/2025 For Stay IA No. 1845/2025	Krishna Venkata Rao & Anr. Vs Ramakrishnan Sadasivan, RP of Lokaa Developer Pvt Ltd	Mr. Ralph V Manohar	Mr. Ravi Rajagopalan
19.	Comp App (AT) (CH) (Ins) No. 258/2026 For Interim Relief IA No. 721/2026 For Stay IA No. 722/2026 (With Defects)	Meridian Educational Society Vs Gonugunta Murali, Liquidator of Butta Infrastructure Pvt Ltd	Mr. Avinash Krishnan Ravi	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
20.	Comp App (AT) (CH) (Ins) No. 78/2022 For Stay IA No. 158/2022 Urgent Hearing IA No. 159/2022	Roxcel Trading Company GmbH Vs Satyadevei Alamuri, RP of NUI Pulp & Paper Industries Pvt Ltd & 4 Ors	Ms. Savitha K Jagadeesan	Mr. Ramaswamy Meyyappan- R1
21.	Comp App (AT) (CH) (Ins) No. 55/2023 Leave to file IA No. 193/2023 For Direction IA No. 194/2023 For Exemption IA No. 195/2023	Employees Provident Fund Organisation Regional Office, Rep by its Recovery Officer Vs CA M Suresh Kumar, RP, Classic Knits India Pvt Ltd & 4 Ors	Mr. PK Panneer Selvam	Mr. I. Abrar MD. Abdullah - R2 Mr. Bhagavath Krishnan PMN- R3, R4

22.	Comp App (AT) (CH) (Ins) No. 59/2023 Leave to file IA No. 216/2023 To dispense with IA No. 217/2023 For Stay IA No. 218/2023 For Urgent Hearing IA No. 219/2023	SMS Foundation & Investment LLP Rep by its Designated Partner Manish Kumar B Shah Vs J John Ohilvi, RP of Harsha Exito Engineering Pvt Ltd & 2 Ors	Mr. K Gaurav Kumar	Mr. T Dhanasekaran
23.	Comp App (AT) (CH) (Ins) No. 46/2024 For Stay IA No. 142/2024	Tamilnad Mercantile Bank Vs Indian Overseas Bank & Anr.	Mr. AG Sathyanarayana	Mr. ML Ganesh - R1 Mr. S Sathyanarayanan R2
24.	Comp App (AT) (CH) (Ins) No. 320/2025 For Stay IA No. 969/2025 For Exemption IA No. 970/2025 For Direction IA No. 971/2025	HDB Financial Services Limited Vs Srinivas Dande & 2 Ors WITH	Mr. D O Kaviyanathan	Mr. TN Chandrassekar
25.	Comp App (AT) (CH) (Ins) No. 321/2025 For Exemption IA No. 974/2025 For Stay IA No. 976/2025 For Direction IA No. 977/2025	HDB Financial Services Limited Vs Aruna Kanchana & 2 Ors	Mr. D O Kaviyanathan	Mr. TN Chandrassekar R2

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B. (044-28880500),
or through email on e-mail ID: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com

Copy to:

By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in